

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE : JUSTICE KURIAN JOSEPH**

**DATE OF APPOINTMENT : 12-07-2000**

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>39.47 Ares (29.35 ares of the 39.47 ares is jointly owned by the spouse)</b>	<b>Two storeyed building having 238.20 Sq. M. bearing No.37/2609</b>	<b>Rs.6,336/-</b>	<b>One Sovereign gold</b>	<b>Maruti Esteem car 2004 make KL-2-S 7477</b>	<b>Rs.4,000/- LIC Policies - Total sum assured - Rs.6 lakhs  GPF - Rs.2,33,648/-</b>

### LIABILITIES

**Particulars:-**

**1.Rs.15,00,000/- - Housing loan, being repaid on an EMI of Rs.17,000/- to the State Bank of India, Personal Banking Branch, Ernakulam**

**2.Rs.10,00,000/- - Personal loan, being repaid on an EMI of Rs.23,000/- to the State Bank of India, Personal Banking Branch, Ernakulam**

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**Note:- Further details available with the Hon'ble Chief Justice**

**ASSETS & LIABILITIES**  
**(At a glance)**

**NAME OF THE SPOUSE : MRS. RUBY KURIAN**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicle s(Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>23.92 Ares</b>	<b>Nil</b>	<b>Rs.11,047-30</b>	<b>50 Sovereign gold and one pair of diamond ear rings</b>	<b>Nil</b>	<b>Rs.65,010/- Chitty for Rs.4.20 lakhs</b>

**LIABILITIES**

**NIL**

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Note:- **Further details available with the Hon'ble Chief Justice**

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT**

**CHILD/CHILDREN**

**: Miss. REEJU KURIAN**

### DECLARED ASSETS

#### ASSETS OF THE DEPENDENT CHILD/CHILDREN

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicle (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>Five sovereign</b>	<b>Nil</b>	<b>Chitty No.183 for Rs.1,00,000/-</b>

### LIABILITIES

NIL

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**Note:- Further details available with the Hon'ble Chief Justice**